

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.37

Dated Guwahati, the 17th September, 2019.

Hon'ble the Chief Justice (Acting) has been pleased to constitute the following Committees in connection with organizing the "**First National Conclave on: Challenges before the Judiciary-Road map for the Future**" to be held on 21.09.2019 in the manner indicated below:-

| SL. NO. | NAME OF THE COMMITTEE | NAMES OF THE HON'BLE JUDGES / MEMBERS | Remarks |
|----------------|--------------------------------|--|----------------|
| 1. | Organizing Committee | 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Ujjal Bhuyan 3. Hon'ble Mr. Justice Suman Shyam | |
| 2. | Card & Invitation Committee | 1. Hon'ble Mr. Justice Manojit Bhuyan 2. Hon'ble Mr. Justice A.M. Bujor Barua | |
| 3. | Food & Entertainment Committee | 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice P. K. Deka | |
| 4. | Reception & Gift Committee | 1. Hon'ble Mr. Justice M.R. Pathak 2. Hon'ble Mr. Justice S. Serto | |
| 5. | Media Committee | 1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Hitesh Kumar Sarma | |
| 6. | Venue Committee | 1. Hon'ble Mr. Justice Kalyan Rai Surana 2. Hon'ble Mr. Justice Ajit Borthakur | |

| | | | |
|--|--|--|--|
| 7. | Guest's Accommodation & Protocol Committee | 1. Hon'ble Mr. Justice M.A. Ali 2. Hon'ble Mr. Justice Manish Choudhury | |
| N.B. Hon'ble the Chief Justice (Acting) will be the Chairman of all Committees. | | | |

By Order,

sdf
REGISTRAR GENERAL

Memo No. HC.III-33/2019/2150-2171/G Dated 17th September, 2019

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. P.S. to Hon'ble Mr. Justice A. K. Goswami, Chief Justice (Acting), Gauhati High Court, Guwahati
4. P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati
5. P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati
6. P.S. to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati
7. P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati
8. P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati
9. P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati
10. P.S. to Hon'ble Mr. Justice Songkhupchung Serto, Gauhati High Court, Guwahati
11. P.S. to Hon'ble Mr. Justice A. M. Bujor Barua, Gauhati High Court, Guwahati
12. P.S. to Hon'ble Mr. Justice K. R. Surana, Gauhati High Court, Guwahati
13. P.S. to Hon'ble Mr. Justice P. K. Deka, Gauhati High Court, Guwahati
14. P.S. to Hon'ble Mr. Justice Ajit Borthakur, Gauhati High Court, Guwahati
15. P.S. to Hon'ble Mr. Justice H. K. Sarma, Gauhati High Court, Guwahati
16. P.S. to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court, Guwahati
17. P.S. to Hon'ble Mr. Justice Manish Choudhury, Gauhati High Court, Guwahati
18. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of Gauhati High Court.
19. The Chief Security Officer, Gauhati High Court.
20. The Court Manager, Gauhati High Court.
21. The Court Officer No.I /II, Gauhati High Court, Guwahati. He is requested to make necessary arrangement for tea and light refreshments.
22. CA to Registrar General, Gauhati High Court.

17-09-19
REGISTRAR GENERAL
[Signature]